

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

CP (IB) No. 258/Chd/Hry/2022

IN THE MATTER OF:-

Drilltech Engineers Pvt. Ltd.

...Petitioner

Versus

DLF Ltd.

...Respondent

Under Section:9, IBC 2016

Order delivered on 15.05.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Aalok Jagga, Advocate
Mr. APS Madaan, Advocate

For the respondent : Mr. Anand Chhibbar, Senior Advocate
Mr. Vaibhav Sahni, Advocate

ORDER

Let the matter be listed for arguments on 03.07.2024, in the supplementary list.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)